

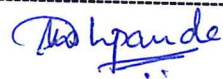

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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.02.2018.

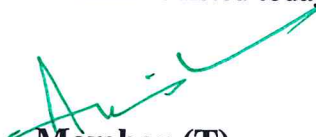
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 127/BB/ 2017	-	For hearing	Rule-6 of IB	Kings Wood Suppliers Pvt. Ltd. Vs Associate Décor Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Uday Shankar Assts 9482848179	Petitioner	
2	Aditya Patel 9535195605	Respondent	

ORDER

Counsel for Operational Creditor is present. Counsel for Corporate Debtor is also present. Matter is listed today for hearing. List it for hearing on 26/02/2018.


Member (T)


Member (J)